

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO(s). 35 OF 2005

HARSH PATHAK

Petitioner(s)

VERSUS

U.O.I. & ORS.

Respondent(s)

(With appln(s) for directions,intervention,permission to place addl.  
documents on record)(for final disposal)

WITH T.P.(C) NO. 275 of 2008  
(With office report)

T.P.(C) NO. 278 of 2008

T.P.(C) NO. 405 of 2008  
(With office report)(for final disposal)

Date: 12/07/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU  
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr. Prashant Kumar,Adv.  
Mr.Joseph Pokkatt, Adv.  
Mr.Saurabh S.Sinha, Adv.

Mr. Rajesh Aggarwal, Adv.

For Respondent(s) Mr.Manu Nair, Adv.  
Ms.Saanjh N.Purohit, Adv.  
for M/S Suresh A. Shroff & Co.,Advs.

Mr.Manjul Bajpai, Adv.  
Mr.Sashwat Bajpai, Adv.  
Mr.Abhay A.Jena, Adv  
Mr.Sarthak Mehrotra, Ad.  
for Ms. Bina Gupta ,Adv

Mr.Gaurav Goel, Adv.  
Mr.Mahesh Agarwal, Adv.  
for Mr. E.C. Agrawala ,Adv

: 2 :

Mr. Rajeev Sharma ,Adv(NP)

Mr. Irshad Ahmad ,Adv

Mr. V.K. Verma ,Adv(NP)

Mr.Neeraj Sharma, Adv.  
Mr.V.Seshagiri, Adv.  
Ms.Roopali Singh, Adv.  
Mr. Rahul Prasanna Dave ,Adv

Mr. Arun Kumar Beriwal ,Adv

Mr. Vikas Mehta ,Adv

Ms.Urmila Sirur, Adv.

Mr.Siddhartha Chowdhury, Adv.

Mr.Chanchal Kr.Ganguli, Adv.

Ms.Pallavi Tayal Chadda, Adv.

Mr.R.K.Khanna, ASG

Mr.J.S.Attri, Sr.Adv.

Mr.Chandan Kumar, Adv.

Ms.Priyanka Bharihoke, Adv.

Ms.Seema, Adv.

UPON hearing counsel the Court made the following

O R D E R

Perused the letter dated 10.07.2013. In view of the request made by learned counsel for the petitioner, two weeks' time is granted for filing additional documents.

(G.V.Ramana)  
Court Master

(Vinod Kulvi)  
Asstt.Registrar